

## Government of Jammu and Kashmir **Finance Department**

Civil Secretariat, Srinagar

## Notification Srinagar, the 22nd October, 2019

SRO 630-In exercise of the powers conferred by sub-section (4) of section 9 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (Act No. V of 2017), the State Government, on the recommendations of the Council, hereby makes the following amendments in the SRO notification No. SRO-291, Dated: 16.04 2019 issued by Finance Department, Government of Jammu and Kashmir namely .-

In the said notification, in the Table, against serial number 2, for the entry in column (2), the following entry shall be substituted, namely. -

\*Cement falling in chapter heading 2523 in the first schedule to the Customs Tariff Act, 1975 (51 of 1975)."

This notification shall come into force with effect from the 1st day of October, 2019.

By Order of the Government of Jammu & Kashmir.

Sd/-

Dated 22.10.2019

(Dr. Arun Kumar Mehta) IAS. Financial Commissioner Finance Department.

## ) ET/Estt/GST/119/2017-IV

Copy to the:-

Secretary, GST Council, New Delhi.

All Financial Commissioners

Financial Commissioner to the Hon ble Governor

- Principal Resident Commissioner, J&K Government, New Delhi.
- All Principal Secretaries to Government.
- All Commissioner/Secretaries to Government. 6.
- Divisional Commissioner, Jammu/Kashmir.
- Excise Commissioner, J&K
- Commissioner, State Taxes, J&K
- Additional Commissioner, State Taxes (Adm) Jammu/Kashmir.
   Additional Commissioner, State Taxes Tax Planning, J&K.
- Pvt Secretary to Hon ble Advisor (5)
- 13. President Kashmir Chamber of Commerce & Industry, Kashmir
- 14. President Federation of Industry, Kashmir.
- President Chamber of Commerce & Industry, Jammu
- President Industries Association Bari Brahmana/Samba.
- President Tax Bar Association, Jammu/Srinagar.
- 18 General Manager, Government Press Jammu/Kashmir.
  19 Private Secretary to the Financial Commissioner, Finance Department.
- Government Order file/Stock file/Incharge website.

(Dr. Aadil Fareed

Deputy Secretary to the Governmen